


(33)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/352/ (IB)/2017
NAME OF THE PETITIONER(S) : UNION ROADWAYS LTD
NAME OF THE RESPONDENT(S) : UNITED STEEL & STRUCTURALS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	S. RAMA RAO	REPRESENTATION BY WHOM	

*to Counsel for
petitioner*

ORDER

Counsel for petitioner present. Counsel for respondent absent. While hearing the submissions of the petitioner counsel, it is stated that that he has not filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. In view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)